



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE SUMAN SHYAM**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- FOR ORDERS -

33	I.A.(Civil)/281/2025 B/O, CONNECTED WITH PIL(Suo Moto)/1/2025, in PIL(Suo Moto)/1/2025	MAHAJAN KRO Versus THE CHIEF SECRETARY	MR D K DAS MR. R K AGARWALA MR C KUMAR	MR. T J MAHANTA
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LEAVE NOTE OF ADVOCATES FOR 07/02/2025

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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23)	MR G DAS	10-02-2025	To	13-02-2025
24)	MR B SARMAH	11-02-2025	To	14-02-2025

25)	MR. R SARMAH	07-02-2025	To	20-02-2025
26)	MR K AGARWAL	10-02-2025	To	04-03-2025
27)	MR. K AGARWAL	10-02-2025	To	04-03-2025



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
21	WP(C)/83/2025 AT 2:00 PM	M/S GANGADHAR FISHERY CO OP SOCIETY LTD Versus THE STATE OF ASSAM AND 3 ORS	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, FISHERY
	WITH I.A.(Civil)/126/2025 in WP(C)/83/2025	M/S DHUBRI DISABLED MEN JHOGRA DOHAR AND SOULMARI BEEL FISHERY DEVELOPMENT COOPERATIVE SOCIETY LTD Versus M/S GANGADHAR FISHERY COOP SOCIETY LTD AND ORS	MR. B D KONWAR SR. ADV. MS. B SOREN MR H AGARWAL MR J SINGH MR P DOLEY MS S JAIN	SC, AFDC
MOTION				
22	WP(C)/643/2025 B/O	HEMEN DAS AND 57 ORS. Versus THE STATE OF ASSAM AND 4 ORS	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN	GA, ASSAM
23	WP(C)/644/2025 B/O	MATIYAR RAHMAN Versus THE STATE OF ASSAM	MR. D DAS SR. ADV MR. K MOHAMMED	SC, TRANSPORT DEPARTMENT, ASSAM SC, IWT
24	WP(C)/651/2025 B/O	M/S SAI ENTERPRISE Versus THE STATE OF ASSAM AND 4 ORS	MR S BORTHAKUR MR SAURADEEP DEY P KHATANIAR	GA, ASSAM SC, IRRIGATION
25	WP(C)/653/2025 B/O	M/S RAHUL ENTERPRSE Versus THE STATE OF ASSAM AND ORS	MR S BORTHAKUR MR SAURADEEP DEY MR P H KONWAR P KHATANIAR	GA, ASSAM SC, IRRIGATION
ADMISSION				
26	WP(C)/125/2025 FIXED	SURTHAM KHERSA Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 ORS	MR S BORTHAKUR MR. S BOIRAGI	MR B D DAS (R-5) MR H K SARMA(R-5) MR. H R DAS(R-5) MR J LOTHA(R-5) SC, N C HILLS
27	WP(C)/127/2025 FIXED	MONKI CHAND HOJAI Versus THE NORTH CACHAR HILLS AUTONOMOUS COUNCIL AND 4 ORS	MR S BORTHAKUR MR. S BOIRAGI	MR B D DAS (R-5) MR H K SARMA(R-5) MR. H R DAS(R-5) MR J LOTHA(R-5) SC, N C HILLS

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
18	WP(C)/6812/2024 (AT 10:30 AM)	DR AKASH DOLEY AND 5 ORS Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR P DOLEY	MR. K N CHOUDHURY(R-5,6,7) MR. J PATOWARY (R-5,6,7) N GAUTAM(R-5,6,7) SC, N M C SC, HEALTH
19	WITH WP(C)/6640/2024	DR ANUSHUYA SARMAH AND 2 ORS Versus THE STATE OF ASSAM AND 2 ORS	MR. K N CHOUDHURY MR. J PATOWARY MR. D J DAS	SC, N M C SC, HEALTH
	WITH I.A.(Civil)/3990/2024 in WP(C)/6640/2024	DR AKASH DOLEY AND 5 ORS Versus DR ANUSHUYA SARMAH AND ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. J PATOWARY MS. B SOREN MR. D J DAS	MR. K N CHOUDHURY MR. J PATOWARY SC, N M C SC, HEALTH
	WITH I.A.(Civil)/3992/2024 in WP(C)/6640/2024	DR AKASH DOLEY AND 5 ORS Versus DR ANUSHUYA SARMAH AND 2 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR P DOLEY	
ADMISSION				
20	I.A.(Civil)/1368/2019 FIXED in WP(C)/156/2019 WITH WP(C)/156/2019	MD. ABDUS SHAHID AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. R K TALUKDAR MR. D BORAH	SC, ELEM. EDU
		ABDUS SHAHID AND 10 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR T N SRINIVASAN MR. R K TALUKDAR MR. D BORAH MR. N ISLAM MS TH A DEVI	SC, ELEM. EDU
21	WP(C)/4173/2024 FIXED	TAHERA SIDDIKA LASKAR Versus THE STATE OF ASSAM AND 4 ORS	MR. L R MAZUMDER MR. A ISLAM	SC, ELEM. EDU GA, ASSAM MR. P SAIKIA
ORDERS				
22	I.A.(Civil)/193/2025 B/O in WP(C)/4212/2024	FARJINA AHMED AND 63 ORS Versus THE REGISTRAR AND ORS	Sonali Nath	

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 6

[DIVISION BENCH-II

**THIS BENCH WILL SIT AFTER RISING OF THE DIVISION BENCH
OF HONOURABLE MR. JUSTICE KALYAN RAI SURANA AND
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

THIS BENCH WILL RISE AT 11:15 A.M.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
16	I.A.(Civil)/56/2025 FIXED, WITH LCR in WP(C)/89/2025	KUTUB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR I HOQUE A S CHOUDHURY MS. H G DAS	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/89/2025	KUTUB ALI Versus THE UNION OF INDIA AND 5 ORS	MR. SURAJIT DAS MR. J ABBAS MS. B LASKAR I HOQUE A S CHOUDHURY MS. H G DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
17	I.A.(Civil)/241/2025 B/O in WP(C)/236/2025	NUR ISLAM PARAMANIK ALIAS NUR ISLAM ALIAS NURUL ISLAM Versus THE UNION OF INDIA	MR A.K. MOLLAH	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
	WITH WP(C)/236/2025	NUR ISLAM PARAMANIK @ NUR ISLAM @ NURUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A S CHOUDHURY MR A.K. MOLLAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T

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THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
94	WP(C)/454/2025 FIXED	GOLDSTONE CEMENTS LIMITED Versus THE STATE OF ASSAM AND ANR	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA B SARMA MR. G. DUTTATRAY	SC, GMC SC, GDD
95	WP(C)/527/2025 CAVT. NO.009020/25,N FIXED	M/S HOTEL KUSUK, AND ANR Versus THE NORTH EASTERN DEVELOPMENT FINANCE CORPORATION LIMITED AND 3 ORS.	MR. K N CHOUDHURY MR. S BISWAKARMA N GAUTAM	MR. S DUTTA (ALL RESPONDENTS) MR G DAS FOR CAVEATOR
96	WP(C)/543/2025 FIXED	SRI GOPI DAS AND ORS Versus THE STATE OF ASSAM AND ORS	MR. J SARMAH	GA, ASSAM SC, FOREST SC, REVENUE
97	WP(C)/556/2025 FIXED	MADAN THAPA AND 4 ORS Versus THE STATE OF ASSAM AND ORS	MR. I H SAIKIA MR. B BORAH MR. M R CHOUDHURY MR K KASHYAB	SC, P AND R.D. GA, ASSAM SC, ELECTION COMMISSION.
ADMISSION				
98	WP(C)/8741/2018 FIXED	RITARANI DAS Versus THE UNITED BANK OF INDIA AND 2 ORS.	MR. S A AHMED MISS M GOGOI	MR. S CHAMARIA (R1, R2, R3) MR. M PHUKAN (R1, R2, R3) MR. M ALI (R1, R2, R3) MR A N SARMAH (R1, R2, R3)
99	WP(C)/4081/2023 FIXED	SMTI ANITA DAS Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 3 ORS	MR. K N CHOUDHURY MR. R M DEKA MR. D J DAS N GAUTAM	GA, ASSAM MR P NAYAK SC, G M D A
	WITH I.A.(Civil)/3403/2023 in WP(C)/4081/2023	SMTI ANITA DAS, Versus THE GUWAHATI METROPOLITAN DEVELOPMENT AUTHORITY AND 5 ORS	MR. K N CHOUDHURY MR. D J DAS N GAUTAM	SC, G M D A

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THE GAUHATI HIGH COURT AT GUWAHATI

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BEFORE:

**HONOURABLE MR. JUSTICE SOUMITRA SAIKIA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 10

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
HEARING				
3	CRL.A(J)/104/2020 5 Y O M 17 D.:WITH LCR 5 FILES. P.B-2. FIXED.	BABUL ALI @ BABU Versus THE STATE OF ASSAM	MR. B PRASAD, AMICUS CURIAE	MR D DEKA (R-2) MR. R A CHOUDHURY (R-2) MR N J KUMAR (R-2) PP, ASSAM

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7)	MS. B M CHHETRI	04-02-2025	To	28-02-2025
8)	MR S K AGARWAL	04-02-2025	To	11-02-2025
9)	MR. A CHAMUAH	31-01-2025	To	15-02-2025
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12)	MR. N ISLAM	05-02-2025	To	07-02-2025
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16)	MR. R GOSWAMI	04-02-2025	To	28-02-2025
17)	MS. S SARMA	06-02-2025	To	07-02-2025
18)	MR B PRASAD	10-02-2025	To	12-02-2025
19)	MR P J BORAH	10-02-2025	To	12-02-2025
20)	MR D K MISHRA	10-02-2025	To	12-02-2025
21)	MR. P MAHANTA	07-02-2025	To	09-02-2025
22)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
23)	MR G DAS	10-02-2025	To	13-02-2025
24)	MR B SARMAH	11-02-2025	To	14-02-2025

25)	MR. R SARMAH	07-02-2025	To	20-02-2025
26)	MR K AGARWAL	10-02-2025	To	04-03-2025
27)	MR. K AGARWAL	10-02-2025	To	04-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CRIMINAL AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
DELIVERY OF ORDER				
44	RSA/50/2024 (AT 10:30 AM)	JADAB DAS Versus SWAPNA DAS AND 3 ORS	MR. D C C PHUKAN MS D DEVI	
45	Bail Appln./3733/2024 (AT 10:30 AM)	SHAHIDUL ISLAM BEPARI @ PINTU Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
46	Bail Appln./96/2025 (AT 10:30 AM)	BHARGOB GOGOI Versus THE STATE OF ASSAM	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	PP, ASSAM
MOTION (BA)				
47	Bail Appln./253/2025 FIXED	SRI BHABAKRISHNA BARMAN Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR. A HUDA	PP, ASSAM
MOTION				
48	Crl.Pet./1180/2024 B/O	MANOJ KUMAR DAS AND ANR Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MR. M AHMED MS N DEKA MS H BETALA MS A HUSSAIN MR I CHAKMA MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	PP, ASSAM
BAIL HEARING (BA)				
49	Bail Appln./3649/2024 B/O	RAJESH KUMAR DEWRY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
50	Bail Appln./3799/2024 WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	SUMI BORAH Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM
ORDERS				
51	Crl.Pet./612/2023 B/O	KUNALJIT CHOUDHURY AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. R PHUKAN MR. P TALUKDAR MR. R MAHANTA	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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24)	MR B SARMAH	11-02-2025	To	14-02-2025
25)	MR. R SARMAH	07-02-2025	To	20-02-2025
26)	MR K AGARWAL	10-02-2025	To	04-03-2025
27)	MR. K AGARWAL	10-02-2025	To	04-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,7th February 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II]

Sr.No. Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -			
36 Review.Pet./149/2022 IN MFA 15/2011	M/S NORTH EAST IODISED SALT (P) LTD. Versus UNION OF INDIA.	MR. K P MAHESWARI MS. M SHARMA MS. C SAHA	MRS. UMA CHAKRABORTY MS. M CHATTERJEE

LEAVE NOTE OF ADVOCATES FOR 07/02/2025

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MARLI VANKUNG

COURT NO: 16

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

51	I.A.(Civil)/3079/2024 FIXED in RSA/12789/2023	AKLIM UDDIN LASKAR @ AKLIM HUSSAIN LASKAR AND 12 ORS. Versus AJMAN ALI @ AJMAN ALI LASKAR	MR. B J GHOSH MR. I ALAM MR. T SK	
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WITH

[RSA/12789/2023](#)
(Filing Number)

	AKLIM UDDIN LASKAR @ AKLIM HUSSAIN LASKAR AND 12 ORS. Versus AJMAN ALI @ AJMAN ALI LASKAR E	MR. I ALAM	
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LEAVE NOTE OF ADVOCATES FOR 07/02/2025

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2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
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[For Friday,7th February 2025]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CIVIL BENCH-III]

**NO ADJOURNMENT WILL BE ALLOWED IN
RESPECT OF ADMISSION MATTERS WITHOUT
PRIOR SUBMISSION OF ADJOURNMENT SLIP
BEFORE THE HONOURABLE COURT]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
71	WP(C)/532/2025 FIXED	NANDINI KAKATI Versus THE STATE OF ASSAM AND 2 ORS	MR A CHOWDHURY MS. B CHOWDHURY IMSENKALA	GA, ASSAM
WITH				
72	WP(C)/533/2025	DR KALYAN KUMAR DAS Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
WITH				
73	WP(C)/534/2025	RUMIR TIMUNGPI Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
WITH				
74	WP(C)/535/2025	MD FARUK AHMED Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
WITH				
75	WP(C)/536/2025	KULA PRADIP BHATTACHARYYA Versus THE STATE OF ASSAM AND TWO ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
WITH				
76	WP(C)/537/2025	HITESH MAZUMDAR Versus THE STATE OF ASSAM AND THREE ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
WITH				
77	WP(C)/538/2025	DIPANKAR DUTTA LAHKAR Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM

78	WITH WP(C)/539/2025	CHAKRADHAR DEKA Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, CO OP GA, ASSAM
79	WITH WP(C)/540/2025	DHRUBAJYOTI HATIBARUAH Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
80	WITH WP(C)/541/2025	NITU MANI DAS Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
81	WITH WP(C)/542/2025	AKASHEE DUWARAH Versus THE STATE OF ASSAM AND 3 ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
	WITH I.A.(Civil)/201/2025 in WP(C)/542/2025	AKASHEE DUWARAH Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
82	WITH WP(C)/561/2025	SAURAV PRAN SHARMA Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM SC, EXCISE DEPTT.
83	WITH WP(C)/562/2025	PUSHKAL GOGOI Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
84	WITH WP(C)/566/2025	MRIDUL HAZARIKA Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, EMPLOYMENT AND CRAFTSMAN TRAINING GA, ASSAM
85	WITH WP(C)/568/2025	NILANJAL GOGOI Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
86	WITH WP(C)/572/2025	BIKASH SARMA Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	SC, CO OP GA, ASSAM
87	WITH WP(C)/573/2025	ANAL JYOTI DAS Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
88	WITH WP(C)/574/2025	DHIRAJ KUMAR JAIN Versus THE STATE OF ASSAM AND ORS	MR A CHOWDHURY MS. B CHOWDHURY MR S DUTTA IMSENKALA	GA, ASSAM
89	WP(C)/592/2025 FIXED	ISFAQUR SIDDIQUE Versus THE STATE OF ASSAM AND ORS	MR H R A CHOUDHURY MR. A T SARKAR AMINUR RAHMAN	GA, ASSAM SC, NHM SC, HEALTH
ADMISSION				
90	WP(C)/4576/2024 B/O	GS. NO. 180368HNTD MAHENDER SINGH Versus THE UNION OF INDIA AND 3 ORS	MR. I H SAIKIA MR. K KALITA MR. M R CHOUDHURY	MR M R ADHIKARI DY.S.G.I.

91 [WP\(C\)/4629/2024](#)
FIXED

DEBO PRASAD CHOUDHURY
Versus
THE UNION OF INDIA AND 4 ORS

MR. S A AHMED
MR. F A AHMED
A. KHANAM
C S KAMTHONG

MR. S S ROY (CGC)
DY.S.G.I.

ORDERS

92 [Cont.Cas\(C\)/286/2024](#)
FIXED

NUR HUSSAIN MOLLAH
Versus
J. B. EKKA AND 3 ORS.

MR. M ISLAM
MS A KHATUN

MR. K KONWAR(R-3)
MS. N BORAH(R-3)
MS. N BORAH(R-3)
MR S DUTTA

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LEAVE NOTE OF ADVOCATES FOR 07/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[For Friday,7th February 2025]

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BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

**[THIS BENCH WILL SIT AFTER RISING OF SPECIAL
DIVISION BENCH]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- PRONOUNCEMENT OF JUDGEMENT / ORDER -				
49	Crl.Rev.P./206/2023	DHAN SINGH Versus THE STATE OF ASSAM AND 2 ORS	MR A H SARKAR MS SUTAPA SANYAL	MR M HALOI, SPL.PP, CBI
MOTION (BA)				
50	Bail Appln./276/2025 FIXED	ABDUR RAZZAK @ MD ABDUR REZZEK @ RAJIB Versus THE STATE OF ASSAM	MR J HUSSAIN MR. F A HASSAN	PP, ASSAM
51	Bail Appln./291/2025 B/O	MOMINUR RAHMAN Versus THE STATE OF ASSAM	MS. R CHOUDHURY MS. B. HAZARIKA MD. MEMON AHMED	PP, ASSAM
52	Bail Appln./306/2025 B/O	MD.MISBAH UDDIN AHMED Versus THE STATE OF ASSAM	MR. N J DUTTA G UDDIN MR A K AZAD MR A H SARKAR	PP, ASSAM
MOTION				
53	AB/253/2025 B/O	MD HURMUZ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
54	AB/259/2025 B/O	ANWAR HUSSAIN BORBHUYAN Versus THE STATE OF ASSAM	MR. D P BORAH MS. S BORO MR B PAUL	PP, ASSAM
55	AB/260/2025 B/O	MD HURMUZ ALI Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY M RAHMAN IMDADUL ISLAM	PP, ASSAM
BAIL HEARING (BA)				
56	Bail Appln./3806/2024 (AS LAST ITEM), WITH CASE RECORD (SCANNED COPY), OFFICE NOTE, FIXED	ABDUS SALAM Versus THE UNION OF INDIA	MR. N N JHA MR. M UDDIN MS M SAHOO	SC, NCB

BAIL HEARING

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LEAVE NOTE OF ADVOCATES FOR 07/02/2025

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1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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8)	MR S K AGARWAL	04-02-2025	To	11-02-2025
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15)	MR. R K BHATRA	10-02-2025	To	10-03-2025
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22)	MR. B K BHAGAWATI	10-02-2025	To	28-02-2025
23)	MR G DAS	10-02-2025	To	13-02-2025
24)	MR B SARMAH	11-02-2025	To	14-02-2025
25)	MR. R SARMAH	07-02-2025	To	20-02-2025
26)	MR K AGARWAL	10-02-2025	To	04-03-2025
27)	MR. K AGARWAL	10-02-2025	To	04-03-2025



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Friday,7th February 2025]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[CRIMINAL BENCH]

**THIS BENCH WILL SIT AFTER RISING OF THE
DIVISION BENCH OF HONOURABLE MR. JUSTICE
KALYAN RAI SURANA AND HIS LORDSHIP]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION (BA)</u>				
49	Bail Appln./211/2025 FIXED	SRI PRASANTA KAKATI AND 2 ORS. Versus THE STATE OF ASSAM	MR. L GOGOI	MR. D GOGOI(SPL. PP, WILDLIFE, ASSAM)
<u>MOTION</u>				
50	AB/261/2025 B/O	SANJAY AGGARWAL Versus ENFORCEMENT DIRECTORATE	MR K CHOUDHURY MR. S P SHARMA	SC, ED
<u>ADMISSION</u>				
51	Crl.Pet./674/2024 B/O	THE NATIONAL HIGHWAY INFRASTRUCTURE AND DEVELOPMENT CORPORATION LTD AND 4 ORS Versus MANISH DHANDH AND ANR	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MS M NIROLA MR K J SAIKIA MS N BURAGOHAIN	MR. S C KEYAL (R-1)
<u>BAIL HEARING (BA)</u>				
52	Bail Appln./3139/2024 B/O	MAKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
53	Bail Appln./3285/2024 WITH CASE RECORD (SCANNED COPY), B/O	AHAD UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
54	Bail Appln./3837/2024 WITH CASE RECORD (SCANNED COPY), B/O	SAHAB UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
<u>BAIL HEARING</u>				
55	AB/3149/2024 FIXED	GUNAGOBINDA DEKA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	MS. M BARMAN, Legal Aid Counsel (R-2) PP, ASSAM
56	AB/114/2025 FIXED	ANIL CHANDRA NATH Versus THE STATE OF ASSAM	N SARMAH MR. N ISLAM MR M J QUADIR MS. L WAJEEDA MR. A K HANNAN	PP, ASSAM

ORDERS

57	Crl.Pet./661/2024 WITH LCR 3 FILES, B/O	THE NATIONAL HIGHWAY INFRASTRUCTURE AND DEV. CO. LTD (NHIDCL). AND 4 ORS Versus DEBEN DOWARAH AND 2 ORS.	MR. P J SAIKIA, SR. ADV MR. A K GUPTA MS M NIROLA MR K J SAIKIA	MS. M DEKA (R-3) MR. K JAIN (R-3)
58	I.A.(Crl.)/783/2024 FIXED in Crl.Rev.P./7331/2024 WITH Crl.Rev.P./7331/2024 (Filing Number)	DEWAN MUFID AHMED Versus THE STATE OF ASSAM AND ANR. DEWAN MUFID AHMED Versus THE STATE OF ASSAM AND ANR (F)	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI MR H R CHOUDHURY	PP, ASSAM
59	I.A.(Crl.)/832/2024 B/O in Crl.Rev.P./7847/2024 WITH Crl.Rev.P./7847/2024 (Filing Number) WITH I.A.(Crl.)/7848/2024 (Filing Number)	LOKNATH RAJBONGSHI Versus THE STATE OF ASSAM AND ANR LOKNATH RAJBONGSHI Versus THE STATE OF ASSAM AND ANR (F) LOKNATH RAJBONGSHI Versus THE STATE OF ASSAM AND ANR	MD M S ALI MR. K BASUMATARY MD M S ALI MD M S ALI	MR. B SHARMA (R-2) MR. D DAS (R-2) MS. S SHARMA (R-2) PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 07/02/2025

-

1)	MR S SARMA	22-11-2024	To	15-02-2025
2)	MR. R GOSWAMI	20-01-2025	To	20-02-2025
3)	MR. B K DAS	05-02-2025	To	28-02-2025
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THE GAUHATI HIGH COURT AT GUWAHATI

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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE BUDI HABUNG

COURT NO: 22

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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- PRONOUNCEMENT OF JUDGEMENT / ORDER -

54	MACApp./940/2018 (AT 10:30 AM)	MD MAHAMMAD ALI AND 3 ORS Versus MD NAZRUL ISLAM AND ANR	MR. P SUNDI MS D DEKA	MR. A DUTTA (R2) MR. A J SAIKIA (R2) MR. S. PEGU (R2)
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27)	MR. K AGARWAL	10-02-2025	To	04-03-2025



सत्यमेव जयते

The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST -I]

[FOR FRIDAY, THE 7TH DAY OF FEBRUARY, 2025]

[AT 10:30 AM]

BEFORE

HON'BLE MR. JUSTICE KALYAN RAI SURANA

HON'BLE MR. JUSTICE MRIDUL KUMAR KALITA

[COURT NO: 6]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 10:30 AM FROM THE PRINCIPAL SEAT]

JUDGEMENT

1. WA 23/2023

TENKEN NADA AND 31
ORS.

VERSUS

THE UNION OF INDIA
AND 6 ORS.

KARYOM DABI
S K DEORI
SOMILA

MARTO KATO
DUGMAR KAMDUK
KAMAL SAXENA
ELINA PERME
DSGI
GA(AP)
MR. P K TIWARI, SR.
ADVOCATE
SC(LAND MANAGEMENT)



The Gauhati High Court, At Guwahati

[High Court of Assam : Nagaland : Mizoram and Arunachal Pradesh]

[SUPPLEMENTARY CAUSELIST-I]

[FOR FRIDAY, THE 7TH DAY OF FEBRUARY, 2025]

[AT 2:00 PM]

BEFORE

HON'BLE MR. JUSTICE ARUN DEV CHOUDHURY

[COURT NO: 17]

[COURT PROCEEDING OF THE FOLLOWING CASE
PERTAINING TO THE ITANAGAR BENCH WILL BE
CONDUCTED THROUGH REMOTE VIDEO CONFERENCING
AT 2:00 PM FROM THE PRINCIPAL SEAT]

ORDERS

1. ELECTION PET. 1/2024
(FIXED)

KOMPU DOLO
VERSUS
HAYENG MANGFI

MINKI BOJE
TAKAR BAGANG
REBIKA REBE
M G SINGH

MUDANG OPO
S.K. DEORI
D MAZUMDAR,
SR. ADVOCATE
T NORBU
D DAS(SR. ADVOCATE)
S BISWAS
T NORBU

WITH

I.A.(C) 3/2025
IN ELECTION PET. 1/2024

HAYENG MANGFI
VERSUS
KOMPU DOLO

MUDANG OPO

M G SINGH